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Government of India
Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan
New Delhi - 110001, 23rd August, 2011

NOTIFICATION

No. PFG (1007)/11-Ad.I ....................... The President is pleased to appoint Sh. Manoj Kumar, IAS (HP:88) as Joint Secretary to the Government of India in the Ministry of Corporate Affairs, in the Pay Band of Rs.37,400 - 67,900/- (PB-4) plus grade pay of Rs.10,000/- for a period of five years with effect from the forenoon of 23rd August, 2011 or until further orders, whichever event takes place earlier.

(J.S.Gupta)
Under Secretary to the Govt. of India
Tel.: 23389782

The Manager,
Government of India Press,
FARIDABAD (Haryana) – along with Hind version

Endt. No. PFG(1007)/2011-Ad.I

1. Sh. Manoj Kumar, Joint Secretary, MCA.
2. PS to Corporate Affairs Minister.
3. PS to MoS, Corporate Affairs
4. Sr.PPS to Secretary/ PS to AS/PS to JS(A)/ PS to JS(R)
5. All other Officers/ Sections at Headquarters.
6. Department of Personnel and Training, Office of the Establishment Officer, (Attn Shri Rajeev Kumar Mital, Deputy Secretary, (SM.I) with reference to their communication No.14/5/2011-EQ(SMJ) dated 26th June, 2011.
7. The Chief Secretary, Govt. of Himachal Pradesh, Shimla with the request to arrange for sending the Service Book and LPC of the Officer at the earliest.
8. AG Office, Govt. of Himachal Pradesh, Shimla.
9. CAT/CCI/CLB/SFIO.
10. All RDS/RoCs/ OLS.
11. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
12. Cash Section (2 copies)
13. Service Book/ Personal File of the Officer.
15. e-gov cell for website updation
16. Guard File-2011

Dated 23rd August, 2011